

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 1206/252/ND/2018

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt. Ltd. **....Appellant**

Vs.

ROC & Another. **....Respondent**

Order delivered on 15.01.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Naveen Shree Pandey

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT : Mr. Sanjay Kumar, Adv.
with Mr. Aayushman Vatsayayana,
Adv.

ORDER

ROC and Income Tax Department are directed to file reply within four weeks, with the copy in advance to the other side. Rejoinder, if any, within one week thereafter, with the copy in advance to the other side. For further consideration on 01.03.2019.

MUKESH

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

